

National Company Law Tribunal

Allahabad Bench

CP NO. 32/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: M/s. Carpo Electronic Ltd & Bakeer Agri Food Pvt Ltd,
SECTION OF THE COMPANIES ACT/I & B CODE: 391/394 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Adesh Tandon	PCS	Applicant	Adesh Tandon
2.	KULDEEP SINGH	STA	O.L.	K. Singh

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Sh. Adesh Tandon, PCS for the petitioner. Sh. Kuldeep Singh, proxy for the O.L representing the Central Govt.

Further today, there is no representation from Income Tax Department, although this court by its previous order dated 21.12.2017 has observed such that, it is necessary to hear the counsel for the Income Tax Department in respect of Department's report dated 04.12.2017 submitted through Income Tax Officer, Ward No. 6 (a), Kanpur.

Considering such position, learned PCS for the petitioner pressing for an appropriate order to be passed in the present matter.

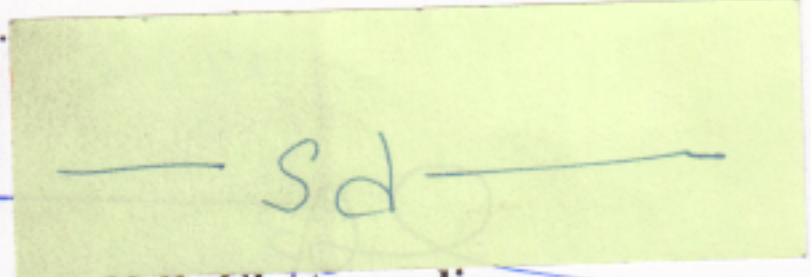
Hence, Registry is directed to serve a copy of today's order along with previous orders dated 21.07.2017 and 11.12.2017 to the office of the Chief Commissioner, Income Tax Department, Kanpur, as well as to the Income Tax Officer, Ward No. 6 (a), Kanpur.

Further a copy of these orders to be communicated to the learned Standing Counsel for Income Tax Department in the Hon'ble Allahabad High Court for making appearance to assist this court.

The matter be listed on 23rd January, 2018.

Date: 10/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)